## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S) : P. RANGASAMY +13

NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

Jer Romanicohnic Amoods.

## **ORDER**

Counsel for petitioner present. No representation on behalf of the respondents. Time extended for filing counter by the respondents. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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